

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

614/2012 CA.634/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Alok Mazumdar & Anr Versus- Chukervrtty , Chatterjee & Co. Ltd & Ors		
Under Section		397/398		
SI. No.	Representativ LET	ition of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1.1	MANJU 1850 Bhuto DRIPTO 18. B. Majur	eria, Adv. }	Petitioners	engunden 27/17

3. MR. R. GHOSH, ADVOCATE

4. MR. M.A. JABBAR, ADVOCATE

RESPONDENTS

THE RESPONDENTS

numary of

27-07-2017 - CP No. 614/2012 - CA 634/2013 - Alok Mazumdar & Anr. Vs. Chukervfrtty, Chatterjee & Co. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties is allowed.

Fix on 09-08-2017.

SA ,
MANORAMA KUMARI
MEMBER(J)